

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

IB NO. (IB)-194(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
15.09.2017**

NAME OF THE COMPANY: State Bank of India V/s. M/s. Garg Inox Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: RP represented by Mr. Raja Jethani & Mr. Jhinkhla Vats

Order

Minutes of the meeting held by the IRP and in his capacity as RP have been subsequently placed on record. No further directions are required. The RP shall fulfil his statutory obligations and file his report within the statutory period.

Be listed on filing of the Resolution report.

— Sd —

(S. K. Mohapatra)
Member (T)

— Sd —

(Ina Malhotra)
Member (J)